

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 226
1008/252/ND/2018**

IN THE MATTER OF:

M/s. Pr. Commissioner of IT-6

...APPELLANT

Vs.

M/s. Morven Security Services Pvt. Ltd. & Anr

...RESPONDENT

Section

Under Section 252

Order delivered on 20.03.2020

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Appellant

:

For the Respondent

:

ORDER

In view of the advisory issued by the Central Government considering the seriousness of Pandemic Novel Coronavirus (COVID-19), read with NCLT's notice dated 15th March, 2020, the matter is adjourned to 28.04.2020.

- sd -

**(V.K. Subburaj)
Member (T)**

- sd -

**(P.S.N. Prasad)
Member (J)**